

## ANNEXURE - 4

Name of the corporate debtor: M/s. AMRIT JAL VENTURES PRIVATE LIMITED; Date of commencement of CIRP: 07.05.2019; List of creditors as on: 20.11.2020

## List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	M/s. SREI Equipment Finance Limited		10.06.2019	365650628.00	260700260.00			NO	7.00			104950368.00		
2	M/s. SEW Infrastructure Ltd		21.05.2019	90094907.00	90094907.00			NO	2.42			0.00		
3	M/s. JMS Mining Services Ltd		23.07.2019	39411781.00	38556164.00			NO	1.04			855617.00		
4	M/s. TCI Boruka Projects Ltd		21.05.2019	26959223.00	26318083.00			NO	0.71			641140.00		
5	M/s. MNM Trading Solutions Pvt. Ltd.		06.06.2019	19136463.00	19136463.00			NO	0.51			0.00		
6	Mr. Govind Kumar Gupta (Assignee of M/S Solex Commercial & Credit Pvt Ltd)		10.06.2019	17597377.00	17597377.00			NO	0.47			0.00		
7	M/s. Hindustan General Industries Ltd		21.05.2019	15323700.00	15323700.00			NO	0.41			0.00		
8	M/s. Intercontinental Infrastructure Ltd		24.05.2019	19845565.00	14968284.70			NO	0.40			4877280.30		
9	M/s. Ritushree Vincom Pvt Ltd		15.06.2019	13738689.00	13738689.00			NO	0.37			0.00		
10	M/s. Mysore Finlease Pvt Ltd		22.05.2019	12416575.00	12416575.00			NO	0.33			0.00		
11	M/s. Dimension Management Services Pvt Ltd		21.05.2019	9802416.00	9802416.00			NO	0.26			0.00		
12	M/s. Deepa Bagla Financial Consultants Pvt Ltd		21.05.2019	8225425.00	8225425.00			NO	0.22			0.00		
13	M/s. Arti Securities and Services Ltd		21.05.2019	4979619.00	4979619.00			NO	0.13			0.00		
14	M/s. Dynamic Portfolio Management & Services Ltd		31.05.2019	3326798.00	3326798.00			NO	0.09			0.00		

15	M/s. Charisma Mercantiles Pvt Ltd		31.05.2019	2175215.00	2175215.00			NO	0.06			0.00		
16	M/s. Oarsman Credit Private Limited		26.06.2019	2385516.14	2385516.14			NO	0.06			0.00		
17	M/s. Rupali Financial Consultants Pvt Ltd.		31.05.2019	895677.00	895677.00			NO	0.02			0.00		
18	M/s. Saivi Finance Pvt Ltd		21.05.2019	565589.00	565589.00			NO	0.02			0.00		
19	M/s. T Garg and Co. Pvt Ltd.		21.05.2019	358664.00	358664.00			NO	0.01			0.00		
20	M/s. TCI Hi-ways Pvt Ltd		21.05.2019	455623197.00	455623197.00			YES	0.00			0.00		
21	M/s. Solaflex Solar Energy Pvt Ltd		21.05.2019	487896.00	487896.00			YES	0.00			0.00		
22	M/s. Gati Intellect Systems Ltd		21.05.2019	19634718.00	19634718.00			YES	0.00			0.00		
23	Mr. Mahendra Kumar Agarwal		21.05.2019	31631951.84	31631951.84			YES	0.00			0.00		
24	M/s. Mahendra Kumar Agarwal & Sons HUF		21.05.2019	35693553.63	35693553.63			YES	0.00			0.00		
25	M/s. Gati Limited		21.05.2019	637850570.00	637850570.00			YES	0.00			0.00		
26	M/s. Giri Roadlines and Commercial Trading Pvt		21.05.2019	12552333.00	12552333.00			YES	0.00			0.00		
27	M/s. TCI Finance Limited		10.06.2019	490786894.00	490786894.00			YES	0.00			0.00		
28	M/s. Dhruv Agarwal Benefit Trust		24.06.2019	190107475.00	190107475.00			YES	0.00			0.00		
29	M/s. Mahendra Investments Advisors Pvt Ltd		24.06.2019	75370584.00	75370584.00			YES	0.00			0.00		
30	M/s. Jubilee Commercial & Trading Pvt Ltd.		21.06.2019	178595529.00	178595529.00			YES	0.00			0.00		
31	M/s. Bunny Investments and Finance Pvt Ltd.		21.05.2019	39545233.51	39545233.42			YES	0.00			0.09		

32	M/s. Gati Cargo Management Services Ltd		21.05.2019	36229717.00	34060907.39			YES	0.00			2168809.61	
33	M/s. Gati Academy		06.07.2019	32641594.00	27417697.00			YES	0.00			5223897.00	
34	The Income Tax Officer-Ward-2, Kondapur (Claim u/s 226(3))		02.08.2019	9662626.00	9662626.00			YES	0.00			0.00	against debt due to Jubilee Commercial & Trading Pvt Ltd. Hence, reduced from the respective claim amount and admitted amount and shown under this head.
35	Manish Agarwal Benefit Trust		06.07.2019	270780491.00	241414053.07			YES	0.00			29366437.93	
36	M/s. Small Is Beautiful Fund		25.06.2019	1887200000.00				NO	0.00			1887200000.00	SIB Fund made the investment in the Preference Shares of the CD. The above investment of SBI Fund was made an arbitral dispute. The arbitral tribunal Award on 31.03.2019 in favour of SIB Fund for Rs.188.72 Crores. Both the SIB Fund and the CD approached the Commercial Court, CCC, Hyderabad for setting aside the Award dated 31.03.2019 u/s 34 of Arbitration and Conciliation Act, 1996 which is evident from the mutual notices caused u/s 34(5) of the Arbitration and Conciliation Act, 1996. Thus, the above item is not within the purport and gamut of Section 5(8) of the Code which defines the financial debt and hence claim could not be admitted.
37	M/s. IFCI Limited		22.07.2019	2291894096.00				NO	0.00			2291894096.00	As per the Clause No. 3(1) of the Notice dated 23.4.2019 issued by M/s. IFCI Limited, the put- option exercised by it pertains to the period from 01.04.2018 to 31.03.2019 or 2 years from the COD whichever is later. The equity investment by M/s. IFCI Ltd in M/s. Gati Infrastructure Bhasmey Power Pvt Ltd could not be bought back by the CD as M/s. Gati Infrastructure Bhasmey Power Pvt Ltd did not achieve the Commercial Operation Date till now. Further, the claim cannot be covered under the decision of Axis Bank Vs Edu Smart Services Pvt Ltd delivered by the Hon'ble NCLAT, Delhi because IFCI is not originally a Financial Creditor unlike the facts of the Axis Bank case. Hence, the claim could not be admitted.
				7349178286.12	3022000640.19				14.53			4327177645.93	